

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : The India Cements Ltd
Vs
Call Express Construction India Pvt Ltd

MAIN PETITION NUMBER : CP/IBC/17/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1559/CHE/2024 in IA(IBC)/1652/CHE/2023

ORDER

Present: Ld. Counsel Shri. Mayan Jain for the Applicant.

Ld. Counsel Shri. Arjun Suresh for the RP.

This application has been filed seeking advancing of the date in
IA(IBC)/1652/CHE/2023.

It is stated that connected applications are posted on 25.07.2024.

List IA(IBC)/1652/CHE/2023 along with this application on **25.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)